

Government of India  
Ministry of Finance  
Department of Financial Services

LOK SABHA  
Unstarred Question No. 200  
Answered on Monday, July 19, 2021/ 28 Ashadha, 1943 (Saka)

ASSISTANCE BY NABARD

200. SHRI DHAIRYASHEEL SAMBAJIRAO MANE:

SHRI UNMESH BHAIYYASAHEB PATIL:

DR. HEENA GAVIT:

DR. SUJAY RADHAKRISHNA VIKHE PATIL:

DR. SHRIKANT EKNATH SHINDE:

Will the Minister of FINANCE be pleased to state:

- (a) the amount of financial assistance provided by National Bank for Agriculture and Rural Development (NABARD) to various States during each of the last three years, State/UT-wise, including Maharashtra;
- (b) the details of the amount invested during the said period, State/Sector-wise including farming sector;
- (c) whether the Government has set up any monitoring mechanism to monitor and ensure timely completion of the projects for which NABARD has provided assistance and if so, the details thereof;
- (d) whether the Government fixes agriculture credit disbursement targets for the banking sector every year and if so, the details thereof; and
- (e) whether the Government has received any complaint regarding disbursement of these loans and if so, the details thereof along with the corrective action taken in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE  
(DR. BHAGWAT KARAD)

**(a) & (b):** NABARD provides financial assistance to States under various funds. State wise details are given below:

**1. Infrastructure Support:**

The Government had set up Rural Infrastructure Development Fund (RIDF) in NABARD, with the objective of providing low cost fund support to the states for critical rural infrastructure projects. Loans sanctioned and disbursed under RIDF during the last three years viz. 2018-19, 2019-20 and 2020-21 to various States including Maharashtra is given in Annexure-I. Sector wise details of the loans are given in Annexure-II.

NABARD provides financial assistance to the States towards State share under Long Term Irrigation Fund (LTIF) for completion of works of identified irrigation projects. The details of sanction and release of loan to the States (including Maharashtra) during the last three years are furnished in Annexure-III.

**2. Storage and Marketing Support:**

The details of financial assistance provided by NABARD under Warehouse Infrastructure Fund (WIF) and Food Processing Fund (FPF) to various states including Maharashtra in last three financial years i.e 2018-19, 2019-20 and 2020-21 are given in Annexure-IV & V. The financial assistance extended under WIF and FPF is by way of low cost term loan, used specifically for development of storage and processing infrastructure, benefitting directly to the agriculture/farming Sector. Thus the WIF/FPF assistance enables to channelize investment in the sector and create capital assets having long term benefits.

### **3. Developmental Support:**

The details of financial assistance provided by NABARD to various states including Maharashtra pertaining to Watershed Development Fund, Tribal Development Fund, Farmers Producer Organization and Farm Sector Promotion Fund are indicated in Annexure VI to X.

#### **(c): 1. Monitoring of RIDF:**

Monitoring of projects sanctioned under RIDF is primarily the responsibility of the implementing Department of the State Governments.

The monitoring of the progress is also ensured by NABARD through prescribed returns, periodic reviews with implementing department as well as at the level of High Power Committee under the Chairmanship of Chief Secretary of the State. Social monitoring of projects is ensured through display of boards with the sanctioned details, etc. at project locations.

#### **2. Monitoring of LTIF and MIF:**

The nodal Ministry for Long term irrigation fund (LTIF) is Ministry of Jal Shakti (MoJS). As per the provisions of Memorandum of association (MoA) executed under LTIF, monitoring of projects assisted under this scheme is primarily the responsibility of the implementing agency/department of the State Govt.

#### **3. Monitoring of other Projects:**

NABARD has its own monitoring mechanism to ensure the timely implementation of the sanctioned projects.

**(d):** In order to provide effective and hassle free credit to farmers for their short term credit requirements for cultivation of crops, investment credit requirement for agriculture and allied activities and other needs Government fixes agriculture credit disbursement targets for the banking sector every year and banks have consistently surpassed these targets. Details of target and achievement made in respect of agriculture credit flow during the last three years as reported by NABARD is as under:

<b>(Rs.in Crores)</b>		
<b>Year</b>	<b>Target</b>	<b>Achievement</b>
2017-18	10,00,000	11,62,617
2018-19	11,00,000	12,56,830
2019-20	13,50,000	13,92,729

**(e):** While the target for agriculture credit fixed by the Government has been surpassed each year, agriculture loans to farmers have also witnessed an increase over the years, which is indicative of progressive enhancement in the credit flow to the farm sector over time.

The Government has launched a Centralised Public Grievance Redress and Monitoring System (CPGRAMS), an online web-enabled system, which primarily aims to enable submission of grievances with the facility of tracking on real time basis, to Ministries/ Departments/ Organisations who scrutinize and take action for speedy and favourable redress of their grievances.

Banks ensure speedy redressal of complaints received by them as well as through the CPGRAMS- portal. Also, complaints in regard to various issues relating to agriculture credit received by Government/ RBI are taken up for appropriate redressal.

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Annexure as referred to in respect of part (a) & (b) of the reply to the Lok Sabha US Question No. 200 for reply on 19 July 2021

**ANNEXURE I**

**RIDF - SANCTIONS AND DISBURSEMENTS DURING THE LAST THREE YEARS**

(Rs.crore)

Sl. No.	State	SANCTIONS			DISBURSEMENTS*		
		2018-19	2019-20	2020-21	2018-19	2019-20	2020-21
1	ANDHRA PRADESH	1309.62	1199.17	1793.60	1243.85	1200.00	1360.57
2	ARUNACHAL PRADESH	341.97	304.72	347.75	251.71	183.19	251.71
3	ASSAM	1397.73	1009.86	1149.09	967.03	1225.67	1236.18
4	BIHAR	1631.64	1643.10	2399.53	1659.02	1834.19	2116.01
5	CHHATTISGARH	1144.28	1038.81	1432.38	914.32	963.83	921.98
6	GOA	156.48	92.87	344.30	101.37	53.79	250.00
7	GUJARAT	2423.59	2678.60	2989.77	2575.04	2860.93	2427.32
8	HARYANA	1299.29	1295.21	1129.60	828.04	715.18	1029.81
9	HIMACHAL PRADESH	544.21	752.47	844.22	625.76	698.75	663.53
10	JAMMU & KASHMIR	453.45	462.63	786.95	400.00	384.14	319.07
11	JHARKHAND	1509.49	1868.47	2026.08	1770.42	1433.24	1558.31
12	KARNATAKA	809.75	836.69	1076.31	788.75	894.26	1117.48
13	KERALA	726.56	549.84	534.74	651.71	599.10	569.14
14	LADAKH (UT)						
15	MADHYA PRADESH	2236.87	2464.50	2758.50	1828.44	1685.54	2260.24
16	MAHARASHTRA	2202.62	2083.01	1309.35	937.70	1581.77	1245.32
17	MANIPUR	0.00	69.38	139.29	12.50	35.76	15.67
18	MEGHALAYA	210.97	204.75	209.55	152.33	126.48	173.29
19	MIZORAM	165.48	94.27	266.35	122.95	127.64	151.86
20	NAGALAND	17.86	21.19	27.53	20.00	23.53	23.47
21	ODISHA	2474.27	2573.86	3234.25	2749.63	2407.94	2732.75
22	PUDUCHERRY	18.04	0.00	55.36	26.73	15.22	7.36
23	PUNJAB	452.97	594.43	563.66	198.43	300.00	600.00
24	RAJASTHAN	1713.71	1556.32	1702.20	1525.27	1215.80	1813.72
25	SIKKIM	36.73	34.61	51.06	50.00	9.23	70.77
26	TAMIL NADU	2185.21	2243.40	2412.64	1944.91	1905.63	1963.50
27	TELANGANA	1325.03	1050.68	1142.55	1330.91	933.67	703.18
28	TRIPURA	152.22	221.92	304.46	149.37	150.00	311.23
29	UTTAR PRADESH	1606.95	1602.12	1709.27	1957.62	1295.36	1708.55
30	UTTARAKHAND	670.96	561.34	429.81	766.57	664.17	526.30
31	WEST BENGAL	1267.35	1233.87	1659.62	1072.92	741.53	1065.17
	<b>TOTAL :</b>	<b>30485.30</b>	<b>30342.09</b>	<b>34829.78</b>	<b>27623.30</b>	<b>26265.51</b>	<b>29193.48</b>

\* Disbursements during the year pertains to projects sanctioned under ongoing tranches

RIDF - SECTOR-WISE DISBURSEMENTS DURING THE LAST THREE YEARS

(Rs.crore)

ANNEXURE II

Sl. No.	State	Agriculture Sector (incl Irrigation)	Rural Connectivity						Social sector					
			2018-19	2019-20	2020-21	2018-19	2019-20	2020-21	2018-19	2019-20	2020-21	2018-19	2019-20	2020-21
1	ANDHRA PRADESH	342.91	166.01	67.94	444.16	374.60	121.54	456.78	659.39	1171.09	1243.85	1200.00	1360.57	
2	ARUNACHAL PRADESH	36.90	17.73	18.22	167.52	106.80	133.75	47.28	58.66	99.74	251.71	183.19	251.71	
3	ASSAM	312.16	544.12	249.70	523.30	483.93	784.38	131.57	197.62	202.10	967.03	1225.66	1236.18	
4	BIHAR	359.50	597.61	246.26	1176.77	1041.31	985.72	122.75	195.26	884.03	1659.02	1834.19	2116.01	
5	CHHATTISGARH	676.78	676.82	652.09	154.64	228.65	197.09	82.91	58.35	72.80	914.32	963.82	921.98	
6	GOA	32.13	15.30	35.79	1.78	2.12	3.39	67.46	36.38	210.82	101.37	53.79	250.00	
7	GUJARAT	2536.24	2751.58	2285.95	0.00	0.00	0.00	38.81	109.35	141.37	2575.04	2860.93	2427.32	
8	HARYANA	403.94	245.21	507.70	125.39	180.51	280.20	298.70	289.46	241.90	828.04	715.18	1029.80	
9	HIMACHAL PRADESH	130.67	213.96	178.97	353.83	376.09	336.46	141.26	108.69	148.10	625.76	698.74	663.53	
10	JAMMU & KASHMIR	23.22	43.37	46.38	198.67	214.11	157.57	178.11	126.67	115.12	400.00	384.15	319.07	
11	JHARKHAND	356.97	220.59	382.54	1167.67	974.98	957.54	245.78	237.67	218.23	1770.42	1433.24	1558.31	
12	KARNATAKA	283.15	236.37	526.39	275.48	322.20	153.00	230.12	335.69	438.09	788.75	894.26	1117.48	
13	KERALA	166.93	193.81	220.82	235.02	181.29	208.07	249.76	224.00	140.25	651.71	599.10	569.14	
14	MADHYA PRADESH	1193.46	1076.67	1814.56	283.39	268.02	82.10	351.60	340.85	363.58	1828.44	1685.54	2260.24	
15	MAHARASHTRA	661.95	1099.57	873.38	275.75	482.20	371.94	0.00	0.00	937.70	1581.77	1245.32		
16	MANIPUR	0.00	22.31	1.39	0.00	0.00	10.01	12.50	13.44	4.27	12.50	35.75	15.67	
17	MEGHALAYA	57.62	18.77	30.56	73.01	68.62	91.02	21.69	39.09	51.71	152.33	126.48	173.29	
18	MIZORAM	21.11	18.48	6.35	66.61	65.03	88.46	35.23	44.12	57.05	122.95	127.63	151.86	
19	NAGALAND	6.64	15.38	16.15	13.36	8.15	7.32	0.00	0.00	20.00	23.53	23.47		
20	ODISHA	1805.12	1220.75	1232.97	650.32	719.64	693.35	294.19	467.54	806.42	2749.63	2407.94	2732.75	
21	PUDUCHERRY	5.55	6.50	0.26	9.23	2.31	1.31	11.95	6.42	5.79	26.73	15.23	7.36	
22	PUNJAB	45.60	153.85	222.88	115.05	104.38	58.98	37.78	41.77	318.14	198.43	300.00	600.00	
23	RAJASTHAN	289.37	317.14	441.33	502.51	329.25	365.77	733.40	569.41	1006.62	1525.27	1215.80	1813.72	
24	SIKKIM	0.00	0.00	0.90	48.00	8.18	66.39	2.00	3.04	3.48	50.00	9.23	70.77	
25	TAMIL NADU	611.31	621.18	698.70	615.88	439.74	506.85	717.72	844.70	757.95	1944.91	1905.62	1963.50	
26	TELANGANA	19.06	216.47	419.18	70.14	35.59	27.71	1241.72	681.60	256.29	1330.91	933.66	703.18	
27	TRIPURA	9.86	37.63	103.57	102.42	93.44	127.49	37.08	18.93	70.17	149.37	150.00	311.23	
28	UTTAR PRADESH	1175.72	478.37	618.19	781.90	816.99	1090.36	0.00	0.00	1957.62	1285.36	1708.55		
29	UTTARAKHAND	174.75	211.75	120.19	383.16	280.27	331.28	208.66	172.15	74.83	766.57	664.17	526.30	
30	WEST BENGAL	633.54	368.59	507.29	396.47	323.42	515.24	22.9087	49.52566	42.64	1072.92	741.53	1065.17	
	<b>TOTAL</b>	<b>12392.16</b>	<b>11805.90</b>	<b>12526.60</b>	<b>9211.45</b>	<b>8531.84</b>	<b>8764.29</b>	<b>6019.69</b>	<b>5927.76</b>	<b>7902.59</b>	<b>27623.30</b>	<b>26265.50</b>	<b>29193.48</b>	

Annexure as referred to in respect of part (a) & (b) of the reply to the Lok Sabha US Question No. 200 for reply on 19 July 2021

### Annexure-III

#### LTIF (State share)- Details of Financial Assistance provided to various States including Maharashtra

Sr. No.	State	Loan sanctioned towards State share (from 2016-17 to 2020-21) @@	Disbursement (State share)		
			2018-19	2019-20	2020-21
1	Andhra Pradesh	513.87	0.00	0.00	0.00
2	Assam	116.01	0.00	0.00	108.10
3	Bihar	-	-	-	-
4	Chhattisgarh	80.07	0.00	0.00	0.00
5	Goa	-	-	-	-
6	Gujarat	3611.03	1330.23	897.76	0.00
7	Jammu & Kashmir	-	-	-	-
8	Jharkhand	518.10	0.00	0.00	0.00
9	Karnataka	-	-	-	-
10	Kerala	-	-	-	-
11	Madhya Pradesh	2863.18	0.00	265.36	85.15
12	Maharashtra	18021.35	3293.88	3267.70	1115.93
13	Manipur	390.37	167.49	24.90	158.32
14	Odisha	5614.22	739.00	737.30	608.33
15	Punjab	-	-	-	-
<b>16</b>	<b>Rajasthan</b>	<b>423.06</b>	<b>103.12</b>	<b>26.96</b>	<b>87.62</b>
17	Telangana	-	-	-	-
18	Uttar Pradesh	6431.34	2675.11	1436.50	1441.45
	<b>Sub-Total</b>	<b>38582.60</b>	<b>8308.83</b>	<b>6656.48</b>	<b>3604.90</b>

i. Total No. of States having identified LTIF projects – 18

ii. Out of which, no. of States entered into MoA for availing loan towards State share– 13

iii. Out of which, States not entered into MoA– 05 (Telangana, Karnataka, Punjab, J & K and Kerala)

@@ The sanction under LTIF is not on yearly basis; hence cumulative position indicated. Releases are made from the cumulative sanctions available against a particular project

Annexure as referred to in respect of part (a) & (b) of the reply to the Lok Sabha US Question No. 200 for reply on 19 July 2021

Annexure- IV

**Warehouse Infrastructure Fund**  
**State Wise Loan Sanction and Disbursement in Last Three Years**

(Rs. Crore)

Sr. No.	Regional Office	Sanctions			Disbursements		
		2018-19	2019-20	2020-21	2018-19	2019-20	2020-21
1	Andhra Pradesh	0.00	0.00	0.00	87.16	11.40	0.00
2	Assam	0.00	0.00	0.00	30.59	8.57	8.07
3	Bihar	0.00	0.00	0.00	71.17	20.02	0.00
4	Chhattisgarh	11.75	20.37	0.00	2.35	5.85	12.86
5	Gujarat	52.51	0.00	0.00	67.86	35.09	48.19
6	Haryana	0.00	140.29	0.00	14.44	6.37	27.54
7	Himachal Pradesh	4.18	0.00	0.00	0.00	1.25	0.00
8	Jammu and Kashmir	0.00	0.00	0.00	0.00	0.00	0.00
9	Jharkhand	0.00	0.00	0.00	0.00	0.00	0.00
10	Karnataka	421.56	190.95	0.00	210.01	179.83	201.65
11	Kerala	10.83	0.00	0.00	0.00	0.85	0.83
12	Madhya Pradesh	0.00	200.07	200.07	0.00	0.00	40.00
13	Maharashtra	0.00	0.00	0.00	0.00	0.00	0.00
14	Manipur	0.00	0.00	0.00	0.00	0.00	0.00
15	Mizoram	11.02	56.44	0.00	2.85	4.28	18.15
16	Nagaland	0.00	0.00	0.00	0.00	0.00	0.00
17	Odisha	0.00	0.00	0.00	5.91	0.00	0.00
18	Punjab	206.64	0.00	0.00	41.33	29.47	11.42
19	Rajasthan	60.10	94.15	0.00	16.70	24.10	13.00
20	Tamil Nadu	502.87	207.02	0.00	406.66	355.40	331.89
21	Telangana	0.00	0.00	0.00	30.86	46.82	19.73
22	Tripura	0.00	0.00	0.00	0.63	0.00	0.58
23	Uttar Pradesh	0.00	146.86	0.00		29.37	82.62
24	Uttarakhand	0.00	0.00	0.00	0.00	0.00	1.02
25	West Bengal	177.50	0.00	0.00	100.96	85.78	91.55
<b>TOTAL</b>		<b>1458.96</b>	<b>1056.16</b>	<b>200.07</b>	<b>1089.49</b>	<b>844.47</b>	<b>909.08</b>

**Note : Some of the projects are sanctioned against the deletion of earlier projects.**

Annexure as referred to in respect of part (a) & (b) of the reply to the Lok Sabha US Question No. 200 for reply on 19 July 2021

Annexure- V

**FPF - State-wise sanction and disbursement during last three years**

(Rs. Crore)

Sr. No.	Regional Office	Sanctions			Disbursements		
		2018-19	2019-20	2020-21	2018-19	2019-20	2020-21
1	Andhra Pradesh	0.00	9.72	0.00	0.00	0.00	0.00
2	Assam	0.00	10.46	0.00	0.00	0.00	6.90
3	Bihar	0.00	0.00	0.00	4.00	11.00	0.00
4	Chhattisgarh	0.00	0.00	0.00	0.00	12.13	1.43
5	Gujarat	0.00	8.40	15.00	5.00	0.00	10.87
6	Haryana	0.00	62.00	0.00	22.24	0.00	7.46
7	Himachal Pradesh	0.00	0.00	7.28	0.00	3.29	0.00
8	Jammu and Kashmir	0.00	0.00	0.00	0.00	0.00	0.00
9	Jharkhand	0.00	0.00	0.00	0.00	0.00	0.00
10	Karnataka	0.00	0.00	11.86	0.00	0.00	0.00
11	Kerala	0.00	0.00	10.00	11.33	0.00	0.00
12	Madhya Pradesh	0.00	13.99	4.25	14.50	13.09	5.60
13	Maharashtra	0.00	12.07	0.00	0.00	0.00	1.37
14	Manipur	0.00	18.63	0.00	0.00	0.00	6.00
15	Mizoram	0.00	0.00	0.00	0.00	0.00	0.00
16	Nagaland	0.00	0.00	0.00	0.00	0.00	0.00
17	Odisha	0.00	0.00	0.00	0.00	0.00	0.00
18	Punjab	0.00	14.00	0.00	0.00	3.77	0.00
19	Rajasthan	0.00	0.00	0.00	0.00	0.00	0.00
20	Tamil Nadu	0.00	0.00	68.10	0.00	0.00	13.61
21	Telangana	0.00	0.00	0.00	0.00	0.00	0.00
22	Tripura	0.00	0.00	0.00	0.00	0.00	0.00
23	Uttar Pradesh	0.00	0.00	0.00	0.00	0.00	0.00
24	Uttarakhand	61.80	0.00	0.00	0.00	0.00	0.00
25	West Bengal	0.00	0.00	0.00	0.00	0.00	0.00
	<b>TOTAL</b>	<b>61.80</b>	<b>149.27</b>	<b>116.49</b>	<b>57.07</b>	<b>43.28</b>	<b>53.24</b>

**Note:** \* Projects with bank loan of Rs.82.80 cr. are deleted subsequent to the sanction due to delay in initiation of work at the request of the borrower.

Annexure as referred to in respect of part (a) & (b) of the reply to the Lok Sabha US Question No. 200 for reply on 19 July 2021

### Annexure VI

#### Grant assistance provided under Climate Change during last 3 years (Rs. in Lakh)

S N	States	2018-19		2019-20		2020-21	
		Sanction	Disbursement	Sanction	Disbursement	Sanction	Disbursement
1	Andhra Pradesh	0.0	0.0	0.0	0.0	0.0	0.0
2	Arunachal Pradesh	2391.5	0.0	0.0	260.6	0.0	896.0
3	Assam	0.0	0.0	0.0	0.0	0.0	0.0
4	Bihar	0.0	695.7	0.0	0.0	0.0	422.0
5	Chhattisgarh	0.0	0.0	0.0	276.0	0.0	507.2
6	Gujarat	0.0	0.0	0.0	853.6	0.0	610.9
7	Haryana	0.0	0.0	0.0	0.0	0.0	0.0
8	Himachal Pradesh	0.0	485.4	0.0	0.0	0.0	455.4
9	Jammu & Kashmir	0.0	506.7	0.0	0.0	0.0	0.0
10	Jharkhand	0.0	273.0	0.0	0.0	0.0	695.7
11	Karnataka	0.0	0.0	0.0	499.8	0.0	231.0
12	Kerala	0.0	0.0	0.0	434.1	0.0	291.3
13	Madhya Pradesh	0.0	0.0	0.0	0.0	0.0	650.4
14	Maharashtra	0.0	725.8	0.0	0.0	0.0	0.0
15	Manipur	0.0	411.5	0.0	194.2	0.0	0.0
16	Meghalaya	0.0	989.4	0.0	479.2	0.0	626.4
17	Mizoram	0.0	101.5	0.0	0.0	0.0	506.1
18	Nagaland	0.0	0.0	0.0	485.5	0.0	0.0
19	Odisha	0.0	644.5	0.0	0.0	0.0	542.2
20	Puducherry	0.0	0.0	0.0	543.1	0.0	0.0
21	Punjab	0.0	0.0	0.0	520.5	0.0	101.7
22	Punjab, Haryana, UP, Rajasthan (Regional Project 1)	0.0	2227.3	0.0	753.0	0.0	1409.7
23	Punjab	0.0	468.6	0.0	680.0	0.0	1346.9
24	Haryana	0.0	921.7	0.0	72.9	0.0	62.7
25	Rajasthan	0.0	0.8	0.0	0.0	0.0	0.0
26	Uttar Pradesh	0.0	830.5	0.0	0.0	0.0	0.0
27	Rajasthan	0.0	970.2	0.0	0.0	0.0	0.0
28	Sikkim	0.0	1302.5	0.0	0.0	0.0	826.3
29	Tamil Nadu 1	0.0	521.8	0.0	567.7	0.0	131.2
30	Tamil Nadu 2	2380.3	0.0	0.0	401.3	0.0	0.0
31	Telangana	0.0	0.0	0.0	0.0	0.0	1066.5
32	Telangana, Rajasthan, Maharashtra (Regional Project 2)	12610.0	0.0	0.0	2801.2	0.0	0.0
33	Telangana	2389.0	0.0	0.0	537.5	0.0	0.0
34	Maharashtra	2163.0	0.0	0.0	633.8	0.0	0.0
35	Rajasthan	7691.0	0.0	0.0	1630.0	0.0	0.0
36	UP	0.0	600.9	0.0	0.0	0.0	699.1
37	WB	0.0	0.0	0.0	643.0	0.0	818.8
	<b>Total</b>	<b>29624.8</b>	<b>10456.3</b>	<b>0.0</b>	<b>9712.9</b>	<b>0.0</b>	<b>11488.0</b>

Annexure as referred to in respect of part (a) & (b) of the reply to the Lok Sabha US Question No. 200 for reply on 19 July 2021

**Annexure VII**

**WATERSHED DEVELOPMENT FUND  
Grant assistance provided during last 3 years**

S. N o.	Name of the Regional Office	2018-19		2019-20		2020-21		(Rs. in Lakhs)
		Sanctio ned	Disbur sed	Sanctio ned	Disbur sed	Sanctio ned	Disbur sed	
1	Andaman & Nicobar Islands	0.00	0.00	0.00	0.00	1.00	0.00	
2	Andhra Pradesh	1152.36	1145.49	802.52	655.91	271.00	271.00	
3	Arunachal Pradesh	11.75		20.00	26.01	44.31	21.10	
4	Assam	44.50	0.93	100.50	0.00	18.80	0.00	
5	Bihar	413.00	201.05	592.47	507.21	659.40	671.17	
6	Chhattisgarh	579.03	465.42	664.76	319.57	524.35	100.06	
7	Gujarat	447.00	473.47	179.27	124.89	170.70	170.70	
8	Haryana	110.00	103.84	485.59	129.76	403.36	55.60	
9	Himachal Pradesh	106.75	117.86	183.59	244.45	301.00	300.96	
10	Jammu	42.50	44.66	46.00	26.42	68.25	57.90	
11	Jharkhand	270.00	269.59	572.00	657.46	873.00	920.64	
12	Karnataka	967.62	1048.94	435.00	476.11	549.00	549.00	
13	Kerala	171.50	181.50	414.93	421.99	647.24	1208.81	
14	Madhya Pradesh	356.53	353.55	409.49	361.81	374.18	374.34	
15	Maharashtra	1307.00	1112.03	1065.06	1049.12	1380.00	1400.60	
16	Manipur	28.00	5.62	52.00	47.75	65.00	39.70	
17	Meghalaya	8.33	1.88	23.00	9.81	56.00	58.65	
18	Mizoram	50.45	5.92	63.43	14.60	81.88	64.76	
19	Nagaland	120.75	45.86	54.00	54.00	122.27	123.59	
20	Odisha	1002.07	1222.47	947.00	948.58	627.00	627.00	
21	Punjab	0.00	0.00	125.00	0.00	149.90	10.81	
22	Rajasthan	1082.90	782.07	414.14	7.09	92.15	74.74	
23	Sikkim	18.50	4.18	40.00	1.71	21.00	27.19	
24	Tamil Nadu	855.00	1004.50	867.34	856.39	836.63	866.23	
25	Telangana	1164.39	1043.01	735.63	710.96	596.25	590.49	
26	Tripura	6.00		10.00	0.00	10.00	0.58	
27	Uttar Pradesh	365.50	367.27	635.00	239.41	724.41	727.87	
28	Uttarakhand	51.40	53.03	140.53	164.76	157.80	137.17	
29	West Bengal	189.81	189.81	350.00	344.26	300.00	299.52	
	<b>Total</b>	<b>10922.65</b>	<b>10243.95</b>	<b>10428.25</b>	<b>8400.04</b>	<b>10125.88</b>	<b>9750.18</b>	

Annexure as referred to in respect of part (a) & (b) of the reply to the Lok Sabha US Question No. 200 for reply on 19 July 2021

### Annexure VIII

#### Grant sanctioned and disbursed under Tribal Development Fund during last three years

Amount in  
Rs. lakh

Sl. No . .	Name of the RO	2018-19		2019-20		2020-21	
		Sancti on	Disburse ment*	Sancti on	Disburse ment*	Sancti on	Disburse ment*
1	Andaman and Nicobar	0.50	0.22	0.50	0.50	30.50	0.00
2	Andhra Pradesh	636.00	396.43	329.10	287.60	152.00	177.37
3	Arunachal pradesh	28.20	3.19	10.00	0.00	44.00	0.20
4	Assam	383.00	382.72	401.00	390.02	530.00	347.16
5	Bihar	448.00	351.28	481.66	479.67	655.00	568.38
6	Chhattisgarh	2083.00	1068.44	1078.13	793.74	618.00	338.57
7	Gujarat	562.48	550.88	685.00	797.73	700.00	703.08
8	Himachal Pradesh	105.38	106.85	173.50	166.25	356.00	263.12
9	Jammu & Kashmir	138.50	104.10	133.46	157.36	135.00	98.12
10	Jharkhand	509.98	509.98	515.00	541.80	775.00	786.49
11	Karnataka	366.00	298.68	285.00	228.36	680.00	466.15
12	Kerala	257.00	257.00	267.08	280.69	271.00	297.86
13	Madhya Pradesh	515.00	513.23	515.00	515.00	401.00	412.02
14	Maharashtra	743.00	738.76	470.00	470.22	450.00	455.40
15	Manipur	62.00	36.84	105.00	151.11	206.00	157.29
16	Meghalaya	227.00	206.92	231.92	167.67	246.00	224.07
17	Mizoram	144.62	138.30	173.43	53.90	141.00	140.39
18	Nagaland	114.00	111.15	127.20	127.00	123.00	123.00
19	Odisha	777.00	777.15	700.26	656.15	731.00	739.60
20	Rajasthan	944.00	914.64	880.00	536.67	678.00	701.36
21	Sikkim	90.68	86.68	44.00	51.31	66.00	65.31
22	Tamil Nadu	478.00	467.79	487.50	323.25	366.00	370.75
23	Telengana	554.00	128.81	400.00	240.16	320.00	333.20
24	Tripura	70.00	12.97	30.00	6.18	115.00	16.93
25	Uttar Pradesh	600.00	559.36	587.58	615.81	635.00	644.14
26	Uttarakhand	69.00	61.43	100.51	95.60	139.00	35.20
27	West Bengal	1352.38	1353.38	925.00	925.27	751.00	757.75
	<b>Total</b>	<b>12258.72</b>	<b>10137.18</b>	<b>10136.83</b>	<b>9059.02</b>	<b>10314.50</b>	<b>9222.89</b>

\* Disbursements are more than sanction in few cases because of disbursements made for projects sanctioned in previous years in addition to disbursements for projects sanctioned during the referred year.

Annexure as referred to in respect of part (a) & (b) of the reply to the Lok Sabha US Question No. 200 for reply on 19 July 2021

**Annexure IX**

**FARMER PRODUCER ORGANISATIONS**

**Grant assistance provided during last 3 years**

Rs. in lakh

Sr. No	Name of the RO	2018-19		2019-20		2020-21	
		Sanction	Disbursement*	Sanction	Disbursement*	Sanction	Disbursement*
1	Andaman & Nicobar	0.00	2.35	0.00	1.40	0.00	0.20
2	Andhra Pradesh	1266.00	245.86	1144.00	599.83	177.48	330.61
3	Arunachal Pradesh	0.00	2.10	91.52	7.85	22.88	26.06
4	Assam	0.00	51.41	34.32	60.73	70.19	50.78
5	Bihar	252.00	227.38	442.50	216.31	530.36	175.08
6	Chhattisgarh	10.68	42.42	50.62	114.74	20.15	42.37
7	Goa	0.00	0.21	0.00	0.00	0.00	0.00
8	Gujarat	200.92	95.83	583.44	153.78	40.60	187.18
9	Haryana	50.00	108.76	521.88	171.77	40.48	89.08
10	Himachal Pradesh	49.36	97.36	536.52	73.05	132.50	160.38
11	Jammu & Kashmir	51.39	11.79	22.88	35.84	7.03	22.66
12	Jharkhand	255.00	53.98	578.38	219.95	42.25	238.59
13	Karnataka	130.00	200.97	1230.06	440.60	485.68	616.97
14	Kerala	41.44	160.78	167.73	208.95	87.17	149.28
15	Madhya Pradesh	336.00	249.08	729.84	224.61	375.08	332.46
16	Maharashtra	201.50	224.54	1043.64	313.61	500.44	386.02
17	Manipur	0.00	9.81	68.64	23.43	28.10	16.70
18	Meghalaya	0.00	17.86	34.32	7.41	0.00	5.10
19	Mizoram	4.00	36.93	57.20	6.45	57.20	4.74
20	Nagaland	57.20	1.82	0.00	16.87	0.00	15.66
21	New Delhi	11.44	0.91	0.00	0.00	0.00	3.42
22	Odisha	450.00	132.17	320.32	427.61	102.88	285.54
23	Punjab	78.32	85.34	183.73	109.88	69.90	80.91
24	Rajasthan	240.24	128.21	137.28	71.87	22.88	68.36
25	Sikkim	0.00	5.04	22.88	10.98	22.88	18.89
26	Tamil Nadu	88.00	204.79	1206.96	425.12	403.88	342.68
27	Telangana	2360.19	149.44	2574.72	593.26	507.47	522.91
28	Tripura	0.00	0.00	0.00	1.66	0.00	0.00
29	Uttar Pradesh	591.50	178.18	217.36	190.82	479.43	160.44
30	Uttarakhand	425.20	82.21	220.80	180.29	78.52	103.49
31	West Bengal	300.96	345.59	150.86	93.67	395.87	266.39
32	Head Office, Mumbai	208.33	208.33	2.15	276.48	136.39	223.91
	<b>Total</b>	<b>7659.67</b>	<b>3361.43</b>	<b>12374.55</b>	<b>5278.80</b>	<b>4837.67</b>	<b>4926.84</b>

\* Disbursements are made for projects sanctioned in previous years in addition to disbursements for projects sanctioned during the referred year

Annexure as referred to in respect of part (a) & (b) of the reply to the Lok Sabha US Question No. 200 for reply on 19 July 2021

**Annexure X**

**Grant assistance under Farm sector Promotion Fund (FSPF)**  
**(Rs. in Lakh)**

<b>Sl.No.</b>	<b>State/UT</b>	<b>2018-19</b>	<b>2019-20</b>	<b>2020-21</b>
1	Andaman & Nicobar	23.97	40.61	56.84
2	Andhra Pradesh	94.38	103.03	72.67
3	Arunachal Pradesh	8.60	6.64	10.33
4	Assam	88.42	62.43	44.50
5	Bihar	112.88	103.81	68.69
6	Chhattisgarh	8.28	16.07	7.11
7	Goa	11.09	12.39	13.95
8	Gujarat	65.36	37.52	78.29
9	Haryana	75.86	71.92	41.27
10	Himachal Pradesh	23.64	36.47	53.71
11	Jammu & Kashmir	38.91	36.24	34.79
12	Jharkhand	32.54	32.54	35.97
13	Karnataka	59.03	80.04	123.72
14	Kerala	59.16	63.41	65.75
15	Madhya Pradesh	160.96	159.34	137.64
16	Maharashtra	83.54	70.63	51.71
17	Manipur	18.90	12.62	13.55
18	Meghalaya	3.76	4.62	4.84
19	Mizoram	52.58	26.16	45.06
20	Nagaland	5.14	4.88	11.61
21	New Delhi	0.00	0.00	1.95
22	Odisha	120.61	108.40	106.30
23	Punjab	143.09	53.18	71.24
24	Rajasthan	62.54	46.43	33.04
25	Sikkim	13.74	8.31	9.00
26	Tamil Nadu	181.94	93.24	92.12
27	Telangana	109.60	123.30	80.48
28	Tripura	1.02	5.00	8.15
29	Uttar Pradesh	240.60	171.37	225.94
30	Uttarakhand	59.58	36.37	44.92
31	West Bengal	150.81	149.03	111.73
	<b>Total</b>	<b>2110.50</b>	<b>1776.00</b>	<b>1756.85</b>